

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/1177/2017

Date of Order: 25.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Joydeb Mukherjee, son of late Bibek Chandra Mukherjee, working as Technician "Grade-I" under the Senior Section Engineer, South Eastern Railways, Santragachi, Kharagpur Division and residing at Amartapire Lane, Howrah- 711101.

.....Applicant.



-versus-

1. Union of India service through General Manager, South Eastern Railways, Gardenrich, Kolkata- 700043.
2. The Secretary, Ministry of Railways, Govt. of India, Rail Bhawan, Rafi Marg, New Delhi- 110001.
3. The Director General, Department Of Railways, Ministry of Railways, Railways Bhawan, Rafi Marg, New Delhi- 110001.
4. The Senior Divisional Electrical Engineer (TRD), Kharagpur, South Eastern Railways having his office at Santragachi, Howrah- 711111.
5. The Divisional Electrical Engineer (TRD)/Suburban, Santragachi, South Eastern Railway having his office at Santragachi, Howrah- 711111.

.....Respondents.

For the Applicant : Mr. S. Mondal, Counsel

For the Respondents : Mr. B. L. Gangopadhyay

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Mr. S. Mondal, ld. Counsel appears on behalf of the applicant and Mr. B. L. Gangopadhyay, ld. Counsel appears on behalf of the respondents.

2. Mr. S. Mondal, ld. Counsel for applicant submits that the applicant does not want to pursue the matter any further as his grievances have already been redressed.

3. Accordingly, OA is dismissed as being not pressed.

(Bidisha Banerjee)
Member (J)

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